

(a) whether Government will propose to consider the renaming of Betla national park Palamau (Bihar) after the name of late Prime Minister Shrimati Indira Gandhi; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) and (b). Palamau has not yet been declared a National Park by the State Government under the provisions of the Wildlife (Protection) Act, 1972.

The constitution and naming of a National Park of an area which has not been transferred to the Government of India; is solely within the jurisdiction of the State Government, under the provisions of the Wildlife (Protection) Act, 1972. If such a proposal is received by the Central Government, it will be dealt with in accordance with the rules and procedure laid down in "The Emblems and Names (Prevention of Improper Use) Act, 1950 and in consultation with the Indira Gandhi Memorial Committee.

Internal Screening Committee to Weed out Corrupt and Inefficient Officials

535. **SHRI AMARSINH RATHAWA :**
SHRI CHINTAMANI JENA :
SHRI YASHWANTRAO
GADAKH PATIL :

Will the **PRIME MINISTER** be pleased to state :

(a) whether Government have set up Internal Screening Committee in various ministries and departments of the Central Government to weed out corrupt and inefficient officials;

(b) if so, the details thereof;

(c) whether the committee have submitted their reports; and

(d) if so, details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND

PENSION (SHRI P. CHIDAMBARAM) : (a) to (d). Under the Service Rules, Government servants who have attained the age of 50/55 years or have rendered 30 years of service, may be retired from service in public interest. Such cases are submitted to the appropriate authority by the Review Committee constituted in the Ministries/Departments for this purpose. To assist the Review Committee, Internal Screening Committees have been set up in Ministries/Departments as an internal arrangement. The Internal Screening Committee are not required to submit any report to this Ministry and the details of such Committees are also not available centrally.

Modern Equipments to Various Agencies Posted in Border Areas of Rajasthan

536. **SHRI B. V. DESAI :** Will the Minister of **HOME AFFAIRS** be pleased to state :

(a) whether to curb infiltration and smuggling in the border areas of Rajasthan, Border Security Force; Central Intelligence agencies and police posted on the borders will be provided with modern equipment;

(b) if so, whether such equipment will be provided to B.S.F. and Central agencies in other States also;

(c) to what extent the new modern equipment will check the infiltration and smuggling on the borders; and

(d) other steps Government propose to take to deal with the situation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) and (b). Some night vision devices and hand held search lights have been provided to BSF units deployed on Rajasthan border on trial basis for detecting infiltrators and smugglers from a distance in the night. Apart from this, high-power binoculars will also be provided for user's trial on Rajasthan border. The above equipments will be issued in phases to all BSF units of Pakistan border if the trials prove successful.

(c) It is too early to say as to what extent the new modern equipment will stop